



R.O.C.NO.2272 - D/2019/Digtz

Date: 14.08.2019

From

P. Swaminathan, M.L.,  
Registrar (IT - cum - Statistics),  
High Court, Madras-104.

To

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Madam / Sir,

Sub: Digitization of case records and administrative files in the Principal Seat of the Madras High Court - Deployment of Retired Staff for the digitization process - Certain particulars sought for - Reg.

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I am directed to state that the process of digitization of permanent case records in the Principal Seat of Madras High Court is under progress. In this process, the Registry has so far been utilizing the services of the retired officials of the High Court, Madras. Now, it has been resolved that besides the services of the retired officials of the Registry, the services of the retired officials of the District Judiciary, Tribunals, Offices of the Advocate General, Public Prosecutor, Government Pleader, etc., who are residing in Chennai, and who have put in minimum ten years of service have also to be utilized.

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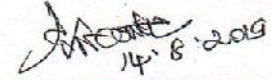
19/8/19

The Government by G.O.(Ms).No.264 Home (Cts-IV) Department, dated 30.05.2019 have accorded sanction of certain categories of posts on contract basis and have fixed the payment, payable to such officials as follows:

Sl. No	Nature of work	Eligibility	Payment per month (in Rs.)
1	Weeding out the immaterial parts of records	Officials who retired in the cadre of Assistant or equivalent cadre & and above	20,000/-
2	Sorting & arranging of case files chronologically and category wise	Officials who retired below the cadre of Assistant.	15,000/-

I am, therefore to request that all the details of the retired staff of your Courts/Tribunals/Offices, now residing/settled in Chennai and willing to work under contract basis at the Principal Seat of High Court Madras, if available, may be collected and forwarded to the High Court, Madras, as early as possible.

Yours faithfully,

  
14.8.2019

**Registrar (IT-cum-Statistics)**

To

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1. All the Principal District Judges.
2. The Principal Judge, City Civil Court, Chennai
3. The Chief Judge, Court of Small Causes, Chennai.

Office of the Principal District Court,  
Namakkal.

**NOTIFICATION**

With reference to the letter received from the Hon'ble High Court, Madras in Roc.No.2272-D/2019/Digtz., dt.14.08.2019, (Copy of letter enclosed) the retired staff members worked in the Judicial Department of Namakkal District (in the cadre of Judicial Ministerial Service) who are now residing /settled in Chennai and willing to work under contract basis at the Principal seat of High Court, Madras in the proceps of digitization of permanent records may be required to submit their willingness on or before 07.09.2019 at 5.30 p.m.

Dated : 27.08.2019

Sd/-K.H.ELAVAZHAGAN,  
Principal District Judge,  
Namakkal